

1	2	3	4	5
28.	Goa, Daman & Diu	66	7	9
29.	Lakshdweep		—	—
30.	Mizoram	214	Nil	13
31.	Pondicherry	118	8	39
TOTAL		230784	25978	29837

@Includes partial coverage.

£Does not include coverage under Zila Parishads Programme of spot sources under MNP.

Allotment of Houses by Haryana Housing Board to Central Government Employees

1117. SHRI R. N. RAKESH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) number of Central Government employees who got themselves registered for allotment of built-up houses in Sector 17, Gurgaon, as per conditions laid down by the Haryana Housing Board;

(b) how many of them have been allotted houses till date;

(c) total amount sanctioned by the Central Government as House Building Advance to those Government employees who got allotment of built up Houses in Sector 17, Gurgaon;

(d) whether it is also a fact that even after allotment of houses, no provision of street lights has so far been made in that area resulting in a number of theft and other untoward incidents; and

(e) if so, details of theft incidents, reasons for not providing street lights and the action taken on the theft incidents?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (e) The information is being collected from the Government of Haryana and will be laid on the Table of the Sabha.

Effect in land prices owing to removal of ban on transfer of Plots/Flats by DDA.

1118. SWAMI INDERVESH: Will the Minister of WORKS AND HOUSING be pleased to state the effect on the prices of land in the Capital on account of the decision of D.D.A. to remove ban on transfer of plots and flats given by DDA in the Capital?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): Government have decided that the present restriction that persons cannot transfer the plots/flats purchased from the DDA before the expiry of 10 years should be removed in the case of built up flats and the plots which are constructed upon. The other existing conditions for transfer of plots/flats would remain in force. This step is expected to stimulate private housing activity. But it is too early to forecast the effect it will have on the prices of land in the capital.

Slum Dwellers in Bombay, Poona, Nagpur and Aurangabad Cities

1119. SHRI V. N. GADGIL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) total number of slum dwellers in the cities of Bombay, Poona, Nagpur and Aurangabad; and

(b) the total amount sanctioned for slum improvement in Poona?